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|---------------|---|--------------------------------------|-------------------------------------|---------------------------|-----------------|-------------------|----------------|-----------------|----------------------|------------------|------------------------|-----------------|--------------|-------------|
| Name of | f Corporate Debtor: | Lake District Realty Private Limited | | | | | | | | | | | | |
| Date of | Commencement of CIRP: | 02.11.2023 (| 02.11.2023 (Received on 16.11.2023) | | | | | | | | | | | |
| List of C | reditors as on: | 19.09.2024 | | | | | | | | | | | | |
| | List of secured financial creditors belonging to any class of creditors | | | | | | | | | | | | | |
| (Amount in ₹) | | | | | | | | | | | | | | |
| SI. No. | Name of creditor | Details o | of claim received | Details of claim admitted | | | | Amount of | Amount of any mutual | Amount of | Amount of | Remarks, if any | | |
| | | Date of | Amount claimed | Amount of claim | Nature of claim | Amount covered by | Amount covered | Whether related | % of voting share | contingent claim | dues, that may be set- | claim not | claim under | |
| | | receipt | | admitted | | security interest | by guarantee | party? | in CoC | | off | admitted | verification | |
| NIL | | | | | | | | | | | | | | |
| | Total | | 0 | 0 | | | 0 | • | 0 | 0 | 0 | 0 | 0 | |